CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

OA NO. 31/2003

This the 5th day of February, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Kamini Gupta SI in Delhi Police (PIS No.27870001) R/o 426, PTS, Malviya Nagar, New Delhi.

(By Advocate: Sh. Anil Singhal)

Versus

- 1. Ut. Comm. of Police, (Operations), PHQ, IP Estate, New Delhi.
- Sandeep Goel
 DCP (FRRO)
 R.K.Puram, New Delhi.

ORDER (ORAL)

Applicant wants to make some representations, so he wants to withdraw the OA. OA is dismissed as withdrawn.

(KULDIP SINGH)
Member (J)

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